

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR
COURT 30 SESSIONS JUDGE
Special Criminal Cause List Dated 20-06-2020**

Sr.no.	Case no.	Name of parties	Next date	stage
Hearing				
1	Cri. Appl 717/17	Harikesh Ramsevak Dhobi-Aplnt. Vs The State-Antop Hill P. Stn.-Respdt.		
2	Cri. Appl 716/17	Harikesh Ramsevak Dhobi @ MA 2036/17 @ BA 1774/17 - Appellant Vs The State of Maharashtra - Antop Hill Police Station – Respondent		
3	Cri. Appl 730/17	Abdul Kadir Adam Talsulkar-Aplcnt. Vs Tayaba W/o Abdul Kadir and The State of Maharashtra-Respdts.		
4	Cri. Appl 734/17	Balu Kisan Borade@MA-2100-17,- A-1861-17-Aplnt. Vs The State of Maharashtra-Mankhurd P. Stn.-Respdt.		
5	Cri. Appl 306/18	Rubina D/o. Abdul Gani Shaikh @ MA 1026/18 - Applicant Vs The State of Maharashtra and Nisar Ahmed Shaikh – Respondent		
6	Cri. Appl 99/19	Mohd. Ahsan Khushraja Khan @ MA 325-19 - Appellant Vs Dalpatsingh Dansingh Jadeja – Respondent		
7	Cri. Appl 416/19	Solomon Rajamani Savier Robert@MA- 1331-19-BA-1285-19-Aplnt. Vs The State of Maharashtra-Vashi Railway P. Stn.-Respdt.		
8	Cri. Rev 132/20	Ishak Haji Patrawala @ MA 375/20 --- Applicant Vs The State of Maharashtra - Special Executive Magistrate Worli Division -- Respondent		
9	Cri. Rev 179/20	Rekha Rajendra Janwalkar @ MA 473/20 --- Applicant Vs The State - N.M. Joshi Marg Police Station and Speial Executive Magistrate - Worli Division – Resp		
10	Cri. Rev 180/20	Akbar Yusuf Khan @ MA 474/20 --- Applicant Vs The State - N.M. Joshi Marg Police Station and Speial Executive Magistrate - Worli Division – Resp		
11	Cri. Rev 181/20	Abdul Hafeez Abdul Gaffur Shaikh Alias Pappu @ MA 475/20 --- Applicant Vs The State - N.M. Joshi Marg Police Station and Speial Executive Magistrate - Worli Division – Resp		
	12 ABA 681/2020	Kherwadi P.Stn. V/s Suman Narayan		